

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *26**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

NAXAL ATTACKS

***26. SHRI VENKATESH BABU T.G.:
SHRI K. ASHOK KUMAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the naxal attacks on security forces in Sukma, Chhattisgarh and Gadchiroli, Maharashtra recently have come to the notice of the Government;

(b) if so, the details thereof along with the number of such incidents reported and the number of security personnel and civilians injured/killed and naxals arrested/ killed during each of the last three years and the current year, State-wise;

(c) the number of cases registered in this regard and conviction rate achieved during the said period, State-wise;

(d) the amount of assistance provided to the next of kin of the deceased and injured persons due to naxal attacks; and

(e) the measures undertaken to review the anti-naxal policy and strengthen the security system along with the other measures taken to curb naxalism in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION
NUMBER *26 FOR 18 JULY 2017

(a) to (c) Yes Madam. On 11 Mar 2017, CRPF troops from Bheji Post, Sukma were ambushed by Left Wing Extremists leading to 12 personnel getting martyred and 02 injured. On 24 April 2017, CRPF troops from Burkapal Post, Sukma were attacked by LWE leading to 25 personnel getting martyred and 07 injured. On 03 May 2017, in a mine blast carried out on a Mine Protected Vehicle of Maharashtra Police one police personnel was martyred and 20 injured. Violence data for last three years and of 2017 up to 30 Jun 2017 State-wise is annexed. Data regarding trial and conviction in naxal cases is not maintained at the Central level.

(d) 'Police' and 'Public Order' being State subjects, the State Governments have their own compensation policy for the families of civilians and the State Police personnel killed in LWE violence. However, under the Security Related Expenditure (SRE) Scheme, the Government of India reimburses to the State Governments, the ex-gratia payment of up to ₹ 1 lakh to the family of civilian killed and ₹ 3 lakh to the family of security personnel killed in LWE violence. Besides, under Central Scheme for 'Assistance to Civilian Victims of Terrorist/ Communal/ LWE Violence and Cross Border Firing and Mine /IED Blasts on Indian Territory' financial assistance of ₹ 5 lakh is given for each death or permanent incapacitation (disability of 50% or above) to the family of civilian victims. For CAPF personnel, the Central Government provides ex-gratia compensation of

₹ 35 lakh, to the NoK of the personnel killed in action. Also, CAPF personnel who are boarded out of service on account of disability attributable to, or aggravated in service are entitled to ex-gratia compensation of Rs 20 lakh for 100% disability or reduced amount in proportion to the degree of disability. The NOK of deceased is also awarded full pay under the Liberalized Pensionary Award. In addition several other benefits are provided to the NOK by the respective organizations and States.

(e) The Government has a comprehensive National Policy and Action Plan in place under which a multi-pronged strategy is being implemented to deal with Left Wing Extremism. This strategy is centered around security related measures, developmental interventions and ensuring rights & entitlements of local communities etc. Security related measures include assistance to LWE affected States by providing CAPF Bns, training assistance and funds for modernization of State Police Forces, arms & equipment, sharing of intelligence etc. On the development side, apart from flagship schemes of the Central Government in infrastructure, education, health, skill development, agriculture etc several initiatives have been taken specifically for development of Left Wing Extremism Affected areas. These include focused schemes for development of roads, installation of mobile towers, skill development, improving network of banks and post offices, health and education facilities.

STATE-WISE VIOLENCE DATA FOR LAST THREE YEARS
& CURRENT YEAR

Andhra Pradesh

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	18	35	17	16 (11)
2	No. of civilians killed	4	8	6	3 (5)
3	No. of Security Forces killed	0	0	0	1 (0)
4	SFs injured in EoF/attack on police(including landmine)	0	0	1	0 (1)
5	No. of LWE cadre killed	3	2	3	3 (3)
6	No. of LWE cadre arrested	66	42	43	40 (26)

Bihar

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	163	110	129	51 (80)
2	No. of civilians killed	26	15	16	9 (11)
3	No. of Security Forces killed	6	2	12	0 (1)
4	SFs injured in EoF/attack on police(including landmine)	18	11	8	0 (3)
5	No. of LWE cadre killed	1	2	12	7 (5)
6	No. of LWE cadre arrested	383	553	457	187 (254)

Chhattisgarh

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	328	466	395	192 (210)
2	No. of civilians killed	52	53	69	34 (38)
3	No. of Security Forces killed	60	48	38	55 (24)
4	SFs injured in EoF/attack on police(including landmine)	95	98	98	45 (66)
5	No. of LWE cadre killed	35	48	135	52 (62)
6	No. of LWE cadre arrested	687	512	779	384 (452)

(Figures in brackets show details of corresponding period of 2016)

Jharkhand

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	384	310	323	143 (200)
2	No. of civilians killed	94	52	76	29 (45)
3	No. of Security Forces killed	9	4	9	2 (8)
4	SFs injured in EoF/attack on police(including landmine)	37	4	16	10 (16)
5	No. of LWE cadre killed	8	23	20	3 (12)
6	No. of LWE cadre arrested	396	381	462	248 (213)

Madhya Pradesh

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	3	0	12	1 (8)
2	No. of civilians killed	0	0	2	0 (1)
3	No. of Security Forces killed	0	0	0	0 (0)
4	SFs injured in EoF/attack on police(including landmine)	0	0	0	0 (0)
5	No. of LWE cadre killed	0	0	0	0 (0)
6	No. of LWE cadre arrested	11	9	4	8 (1)

Maharashtra

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	70	55	73	33 (47)
2	No. of civilians killed	16	16	20	7 (14)
3	No. of Security Forces killed	12	2	3	1 (3)
4	SFs injured in EoF/attack on police(including landmine)	31	39	21	23 (11)
5	No. of LWE cadre killed	10	2	9	1 (8)
6	No. of LWE cadre arrested	18	20	6	5 (3)

Odisha

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	103	92	86	41 (51)
2	No. of civilians killed	26	25	24	12 (9)
3	No. of Security Forces killed	0	3	3	8 (2)
4	SFs injured in EoF/attack on police(including landmine)	3	7	1	17 (0)
5	No. of LWE cadre killed	6	10	41	4 (8)
6	No. of LWE cadre arrested	82	60	43	14 (30)

(Figures in brackets show details of corresponding period of 2016)

Telangana

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	14	11	7	0 (6)
2	No. of civilians killed	4	2	0	0 (0)
3	No. of Security Forces killed	1	0	0	0 (0)
4	SFs injured in EoF/attack on police(including landmine)	0	0	0	0 (0)
5	No. of LWE cadre killed	0	2	0	0 (0)
6	No. of LWE cadre arrested	32	52	18	16 (13)

Uttar Pradesh

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	0	0	0	0 (0)
2	No. of civilians killed	0	0	0	0 (0)
3	No. of Security Forces killed	0	0	0	0 (0)
4	SFs injured in EoF/attack on police(including landmine)	0	0	0	0 (0)
5	No. of LWE cadre killed	0	0	0	0 (0)
6	No. of LWE cadre arrested	1	0	0	0 (0)

West Bengal

Sl. No.	State	2014	2015	2016	2017 (upto 30.06.2017)
1	No. of incidents	0	0	0	0 (0)
2	No. of civilians killed	0	0	0	0 (0)
3	No. of Security Forces killed	0	0	0	0 (0)
4	SFs injured in EoF/attack on police(including landmine)	0	0	0	0 (0)
5	No. of LWE cadre killed	0	0	0	0 (0)
6	No. of LWE cadre arrested	6	2	5	0 (3)

(Figures in brackets show details of corresponding period of 2016)